

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER & SANITATION

RAJYA SABHA
UNSTARRED QUESTION NO. 1213
ANSWERED ON 13/02/2023

EXTENSION OF THE PERIOD OF JJM

1213 # SHRI NEERAJ DANGI:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether Government proposes to extend the period of Jal Jeevan Mission (JJM) till 31st March, 2026, if so, by when and if not, the reasons therefor;
- (b) whether Government has received five surface source based projects from the Government of Rajasthan for approval under Jal Jeevan Mission, if so, the details thereof; and
- (c) whether Government intends to approve these five surface source based mega projects under Jal Jeevan Mission, if so, by when and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI
(SHRI PRAHLAD SINGH PATEL)

(a) to (c) To benefit all rural households in the country by making provision of tap water supply by 2024, Government of India in partnership with States is implementing Jal Jeevan Mission (JJM) - Har Ghar Jal since August 2019.

At the time of announcement of Jal Jeevan Mission in August 2019, 3.23 Crore (17%) rural households were reported to have tap water connections. So far, as reported by States/UTs as on 09.02.2023, additional 7.89 Crore rural households have been provided with tap water connections in last three and half years under JJM. Thus, as on 09.02.2023, out of 19.39 Crore rural households in the country, more than 11.12 Crore (57%) households are reported to have tap water supply in their households. The States/ UTs have been advised to cover the remaining rural households within the Mission period.

Drinking Water being a State subject, it is States who plan, design, approve, implement, operate and maintain drinking water supply schemes. Government of India supplements the efforts of the States by providing technical and financial assistance. As per operational guidelines for the implementation of Centrally Sponsored Programme Jal Jeevan Mission, State Level Scheme Sanctioning Committee (SLSSC), headed by Chief Secretary/ Addl. Chief Secretary/ Principal Secretary/ Secretary in-charge of Public Health Engineering (PHE)/ Rural Water Supply (RWS) Department, approves the schemes/ projects being taken up under JJM. The details of individual schemes are not maintained centrally.
